

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ROC.NO.708/SO/2018

DATED:11.03.2019

NOTIFICATION NO.05/SO/2019

Sub: High Court for the State of Telangana – A.P.Reorganization Act, 2014 – Renaming of the “Judicial Academy for the States of Telangana and Andhra Pradesh” as “**Telangana State Judicial Academy**” with immediate effect – Notified – Orders – Issued.

Read: Act No.6 of 2014 of the A.P. Reorganization Act, 2014.

The Hon'ble the Chief Justice is pleased to notify the following:

As per Section 75 of the A.P. Reorganization Act, 2014, the “Judicial Academy for the States of Telangana and Andhra Pradesh” shall hereafter be renamed as “**Telangana State Judicial Academy**”, with immediate effect.


REGISTRAR GENERAL
11.3.19

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the State of Telangana.
- 6) All the Officers, High Court for the State of Telangana.
- 7) All the Section Heads, High Court for the State of Telangana.
- 8) The Director, Telangana State Judicial Academy. {for taking further necessary action}
- 9) The Director, National Judicial Academy, Bhadbhada Road, P.O.Suraj Nagar, Bhopal – 462 044.
- 10) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 14) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 15) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 16) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 17) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 18) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 19) The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
- 20) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 21) The Secretary General, Supreme Court of India, New Delhi.
- 22) The Registrar, All High Courts in India.

- 23) The Registrar, Railway Claims Tribunal, Hyderabad.
- 24) The Registrar, Income Tax Tribunal, Hyderabad.
- 25) The Registrar, A.P. Lokayukta, Hyderabad.
- 26) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 27) The Secretary, Telangana State Bar Council, Hyderabad.
- 28) The Accountant General, Telangana, Hyderabad.
- 29) The Public Prosecutor for the State of Telangana, Hyderabad.
- 30) The Administrator, Government Pleaders, Hyderabad.
- 31) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 32) The Special Judge for Trial of CBI Cases, Hyderabad.
- 33) The Director of Prosecutions, Hyderabad.
- 34) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 35) The President, Telangana High Court Advocates' Association, Hyderabad.
- 36) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
- 37) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 38) The Director, All India Radio, Public Gardens, Hyderabad.
- 39) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 40) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 41) The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
- 42) The Overseer, High Court for the State of Telangana.
- 43) SPARE.

} With a request for making necessary announcement

} For publication in the Newspaper